

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3747
ANSWERED ON:13.02.2014
NATIONAL LAND RECORDS MODERNISATION PROGRAMME
Hegde Shri. K. Jayaprakash ;Viswanathan Shri P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the progress achieved in implementation of National Land Records Modernisation Programme (NLRMP);
- (b) the names of the States which are lagging behind in computerisation of their land >` records;
- (c) the time by which the land records of these States are likely to be computerised;
- (d) whether after updating the list of computer records, for any additions or modifications, the old record or database shall be maintained; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRILAL CHAND KATARIA)

- (a) & (b) The state-wise physical and financial progress achieved in implementation of National Land Records Modernization Programme (NLRMP) is at Annexure -1.
- (c) Different States/UTs are at the different levels of computerization of land records and are expected to complete computerization of their land records by the end of 12th Five Year Plan.
- (d) & (e) The additions or modifications of land records is an ongoing process. Old records and database are maintained by States/UTs as per their own guidelines/rules.